

DIVISION BENCH
COURT - I

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/149(KB)2019
IA(I.B.C)/1994(KB)2023,
IA(I.B.C)/1614(KB)2023,
IA(I.B.C)/1524(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	INDIAN BANK VS CITY MALL DEVELOPERS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Mr. S. K. Ray, Adv.] For Indian Bank
Ms. R. Sanyal, Adv.
Ms. Zeba Khan, Adv.

Ms. Pooja Sarkar, Adv.] For PRA India Ltd. in IA/1994/2023
Mr. S. Makar, Adv. (IRP)

Mr. Jay Saha, Sr. Adv.] For RP
Mr. Mainak Bose, Adv.
Ms. Aparajita Rao, Adv.
Ms. Swastika Roy, Adv.

Mr. Shaunak Mitra, Adv.] For GSR trading Pvt. Ltd.
Ms. Sutapa Mitra, Adv.

Mr. Sanwal Tibrewal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this Resolution Plan i.e., IA(IBC)/1524(KB)2023 for hearing on **10.05.2024**.
3. Post this IA(IBC)/1614(KB)2023 on 10.05.2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**